

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

6. I.A. 4058/2023  
IN  
C.P.(IB)-429(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: State Bank of India

V/s.

Deogiri Infrastructure Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

**I.A. 4058/2023**

Ld. Counsel appearing for the Applicant, Mr. Ayush J Rajani a/w. Ms. Khushboo Shah & Ms. Mitali Bhatt is present.

The above application is filed by the RP for liquidation of the Corporate Debtor Company.

Heard, Ld. counsel appearing for the Applicant and **order is reserved.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)